

| Sl. No. | States/UTs        | Connections Issued |
|---------|-------------------|--------------------|
| 11.     | Goa               | 854                |
| 12.     | Gujarat           | 5,72,503           |
| 13.     | Haryana           | 2,22,494           |
| 14.     | Himachal Pradesh  | 1,488              |
| 15.     | Jammu and Kashmir | 1,47,461           |
| 16.     | Jharkhand         | 1,06,883           |
| 17.     | Karnataka         | 15,818             |
| 18.     | Kerala            | 6,263              |
| 19.     | Madhya Pradesh    | 16,61,583          |
| 20.     | Maharashtra       | 3,81,986           |
| 21.     | Manipur           | 23                 |
| 22.     | Meghalaya         | 0                  |
| 23.     | Mizoram           | 0                  |
| 24.     | Nagaland          | 0                  |
| 25.     | Odisha            | 6,13,110           |
| 26.     | Puducherry        | 398                |
| 27.     | Punjab            | 69,248             |
| 28.     | Rajasthan         | 13,82,409          |
| 29.     | Sikkim            | 0                  |
| 30.     | Tamil Nadu        | 1,67,654           |
| 31.     | Telangana         | 27                 |
| 32.     | Tripura           | 0                  |
| 33.     | Uttar Pradesh     | 39,75,588          |
| 34.     | Uttarakhand       | 68,349             |
| 35.     | West Bengal       | 10,62,432          |
| TOTAL   |                   | 122,88,517         |

**Wastage of natural gas at oil refineries**

3161. SHRI KAPIL SIBAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has data on wastage of natural gas at the oil refineries, if so, the details thereof;

(b) the details of the amount/commercial value of the gas which is being wasted on daily basis; and

(c) the details of policy/plan of Government to stop this wastage along with the timeline, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Public Sector OMCs have reported that Natural Gas is not wasted in their refineries. Centre for High Technology has reported that the excess hydrocarbon gases released over relatively short periods by pressure relief valves during over-pressuring of plant equipment and during the shutdown and start-up of process units, and cannot be recovered or recycled, is burnt in a planned way through flare stack as a safety measure. Average flare gas loss at Indian Refineries is about 0.10% on crude throughput. Some of the Refineries have put up flare gas recovery system as an energy conservation measure based on techno-economic consideration.

**Delay in deposit of LPG subsidy in bank accounts of consumers**

†3162. SHRI MEGHRAJ JAIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any delay in deposit of LPG subsidy in bank accounts of consumers, if so, the reasons therefor;

(b) the details of remedial steps taken by Government to resolve the said problem; and

(c) the details of guidelines regarding minimum and maximum time-limit set by Government/Oil Marketing Companies for transfer of LPG subsidy under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) LPG consumers, who join the PAHAL scheme, get the LPG cylinders at non-subsidised price and receive LPG subsidy (as per their entitlement) directly into their registered bank accounts within 48 hours of purchase of refill. However, due to involvement of several stake holders (like LPG distributors, NPCI and banks) in subsidy transfer process and depending on their internal processes, minor delays can happen. From inception of the scheme as on 08.12.2016, out of 2,13,47,78,948 transactions involving transfer of subsidy, 35,97,614 transactions were unsuccessful which shows that 99.83% of the entire transactions were successful. The reason for the failure of transactions is mainly due to the mismatch of the bank account mapped with Aadhaar, incorrect Bank Account number submitted by the consumer etc.

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† Original notice of the question was received in Hindi.